

**THE HIGH COURT OF ORISSA, CUTTACK
STORE AND PURCHASE SECTION**

NOTICE

No.-19152 Date- 05.12.2023

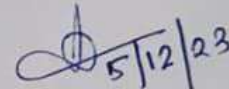
This is for information of all concerned that Pursuant to Court's Tender Notice No. 17998 Dtd. 14.11.2023 for running of Cafeteria inside the High Court of Orissa Campus, a total of three(03) nos. of bids have been received at the stipulated date and time i.e. 05.12.2023 by 4.00 P.M, which was scheduled to be opened on 06.12.2023 at 3.00 P.M., as per the terms and conditions of the tender.

However, due to some unavoidable circumstances, the opening of the bids received is rescheduled as detailed here under:

1. Opening of Bids- **07.12.2023** at **11.30 A.M.**
2. Venue- New Conference Hall, Old Building of the Court.

All the bidders, who have submitted their Tender Documents, are requested to remain present or send their authorised representative(s) if any, on the scheduled date, time and venue at the time of opening of bids. All other terms and conditions of the said Tender are remain unaltered.

By order

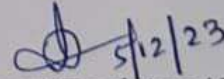


**Assistant Registrar(Admn.)
High Court of Orissa, Cuttack**

Memo No. **19153(2)**
Copy forwarded to-

Dtd. **05.12.2023**

1. The superintendent, Computer Section, for uploading the same in the OHC website.
2. Court's Notice Board for general information.



**Assistant Registrar(Admn.)
High Court of Orissa, Cuttack**